

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

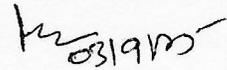
No. 17823 /
Mediation/CM-38

Bilaspur, dated 03rd September, 2025

The Hon'ble High Court of Chhattisgarh, under Rule 4 of the 'Chhattisgarh Mediation Rules : 2015', has been pleased to empanel the following 40 Hours MCPC Trained Advocates as mediators with the High Court Mediation Centre for the purpose of conducting mediation proceedings in the High Court Mediation Centre :

S.No.	NAME OF THE MCPC TRAINED ADVOCATES
1.	Shri Harishankar Patel
2.	Smt. Uma Tiwari
3.	Shri Love Kumar Ramteke
4.	Shri Ram Vifal Ram Rajwade
5.	Shri Manoj Kumar Jaiswal
6.	Shri Sunil Sahu
7.	Shri Amit Kumar Sharma
8.	Smt. Madhulika Jha
9.	Shri Shashikant Sonkar
10.	Smt. Prabha Sharma
11.	Smt. Shubha Shrivastava
12.	Ms. Geeta Baghel
13.	Smt. Vijay Laxmi Soni
14.	Smt. Deepa Ramteke
15.	Shri Varun Sharma
16.	Shri Anukul Biswas

Note : The above 16 names of Advocate-Mediators are in addition to the Registry Order No. 2769 dated 04.03.2023.


(MANSOOR AHMED)
I/c REGISTRAR GENERAL

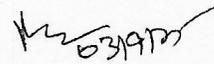
Copy forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of Her Ladyship.*
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Registrar (Vigilance and I. & E./ Judicial/ S. & A./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur *for information.*
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (20) Additional Registrar (Judicial/ HCLSC/ Admn.), High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur *for information.*
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (23) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (24) Principal District & Sessions Judges of all the Districts *for information.*

- (25) 1. **Shri Harishankar Patel**, 98939-48136
B.D. Complex, Near Railway Crossing, Tifra, Bilaspur (C.G.).
2. **Smt. Uma Tiwari**, 78699-67584
Shri Sai Stuti Auto Part, Mukti Dham Chowk, New Sarkanda, Bilaspur (C.G.).
3. **Shri Love Kumar Ramteke**, 98274-80450
Chakarbhata, Bodri, District- Bilaspur (C.G.).
4. **Shri Ram Vifal Ram Rajwade**, 88390-88549
Ward No. 6, Ekta Parisar, Yadunandan Nagar, Tifra, Bilaspur (C.G.).
5. **Shri Manoj Kumar Jaiswal**, 93011-78062
Q. No. MIG-II, 20-A, Abhilasha parisar Tifra, Bilaspur (C.G.).
6. **Shri Sunil Sahu**, 98270-87601
Yadunandan Nagar, Bazar Chowk (Tifra), Bilaspur (C.G.).
7. **Shri Amit Kumar Sharma**, 98261-15811, 87703-40353
Shri Shyam Kripa, R/8, Vinoba Nagar, in front of Garden, SBI Colony, Bilaspur (C.G.).
8. **Smt. Madhulika Jha**, 88398-58744
R-3/25, Rama Valley, Raipur Road, Bilaspur (C.G.).
9. **Shri Shashikant Sonkar**, 93405-17395
D-201, Venus Apartment, Beside of G.S.T. Office,
Yadunandan Nagar, Tifra (Ghuru Road), Bilaspur (C.G.).
10. **Smt. Prabha Sharma**, 74158-54573
Kapil Nagar, New Sarkanda, Bilaspur (C.G.).
11. **Smt. Shubha Shrivastava**, 79997-64574
E-2 R-2, Shanti Nagar, Ring Road No. 2, Bilaspur (C.G.).
12. **Ms. Geeta Baghel**, 93406-10773
Rajiv Gandhi Chowk, Jarhabhata, Bilaspur (C.G.).
13. **Smt. Vijay Laxmi Soni**, 83194-98335, 93031-50802
Kasturba Nagar, Behind Shiv Mandir, Bilaspur (C.G.).
14. **Smt. Deepa Ramteke**, 98274-80450
Chakarbhata, Bodri, Bilaspur (C.G.).
15. **Shri Varun Sharma**, 98261-49059
H. No. 102/1717, J.P. Vihar Colony, Mangla Chowk, Bilaspur (C.G.).
16. **Shri Anukul Biswas**, 94242-95234, 79871-81479
MIG-II/D-20, Abhilasha Parishar, Near New Bus Stand, Tifra, Bilaspur (C.G.).

for information and necessary action.

- (26) All Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (27) All Joint Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (28) All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (29) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (30) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (31) Deputy Registrar / Sr. Court Manager [Civil/ Central Filling/ D.E./ D.E.(Appeal)/ Juvenile Justice Cell], High Court of Chhattisgarh, Bilaspur *for information.*
- (32) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/Establishment/I. & E./ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- (33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.



(MANSOOR AHMED)
I/c REGISTRAR GENERAL